

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.1806
TO BE ANSWERED ON 16TH DECEMBER, 2022**

IMPLEMENTATION OF AOGUSY

1806. DR. AMAR SINGH:

Will the Minister of **AYUSH** be pleased to state?

- a) Whether the government has taken cognizance that the effective implementation of Central Sector Scheme ‘Ayush Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana’ (AOGUSY) would help in strengthening the Central and States Regulatory Framework of Quality Control along with the Pharmacopeia Commission of Indian Medicine & Homeopathy (PCIM&H) for making standards of AYUSH Drugs; and
- b) If so, the initiatives taken/to be taken by the Government in this regard?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) & (b): Yes Sir. Ministry of Ayush has implemented Central Sector Scheme AYUSH Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana (AOGUSY). The objectives of the Scheme are as under;

- i. To enhance India's manufacturing capabilities and exports of traditional medicines and health promotion products under the initiative of Atmanirbhar Bharat.
- ii. To facilitate adequate infrastructural & technological upgradation and institutional activities in public and private sector for standardization, quality manufacturing and analytical testing of Ayush drugs & materials.
- iii. To strengthen regulatory frameworks at Central and State level for effective quality control, safety monitoring and surveillance of misleading advertisements of Ayush drugs.
- iv. To encourage building up synergies, collaborations and convergent approaches for promoting standards and quality of Ayush drugs & materials.

The components of the AYUSH Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana (AOGUSY) Scheme are as under;

- A. Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards.
- B. Pharmacovigilance of ASU&H drugs including surveillance of misleading advertisements.
- C. Strengthening of Central and State regulatory frameworks including Technical Human Resource & Capacity Building programs for Ayush drugs.
- D. Support for development of standards and accreditation/ certification of Ayush products & materials in collaboration with Bureau of Indian Standards (BIS), Quality Control of India (QCI) and other relevant scientific institutions and industrial R&D centres.

AYUSH Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana (AOGUSY) was approved by Standing Finance Committee (SFC) on 16.03.2021. The total financial allocation to this scheme is Rs 122.00 crores for five years. The funds disbursed under the scheme AYUSH Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana (AOGUSY) are as follows:

Components of AOGUSY scheme	During Financial Year 2021-22 (Rs. in Crores)	During Financial Year 2022-23 (Rs. in Crores)
Strengthening and up-gradation of Ayush Pharmacies and Drug Testing laboratories to achieve higher standards.	0.18 (Funds released to State Govt. of Mizoram)	-
Pharmacovigilance of ASU&H drugs including surveillance of misleading advertisements	2.72 (Funds released to All India Institute of Ayurveda, New Delhi)	4.30 (Funds released to All India Institute of Ayurveda, New Delhi)
Strengthening of Central and State regulatory frameworks including Human Resource Development & Capacity Building programs for quality control of Ayush drugs	0.04 (Funds released to National Institute of Unani Medicine, Bengaluru)	-
Total	2.94	4.30

The PCIM&H is already involved in this central sector scheme to the extent specified in the fourth component of the AOGUSY Scheme, i.e. "Support for development of standards and accreditation/ certification of Ayush products & materials in collaboration with Bureau of Indian

Standards (BIS), Quality Control of India (QCI), and other relevant scientific institutions and industrial R&D centres."

Ministry of Ayush has setup Pharmacopeia Commission of Indian Medicine & Homoeopathy (PCIM&H), Ghaziabad to lay down Pharmacopoeial Quality Standards and Formulary specifications for Ayurveda, Siddha, Unani & Homoeopathy (ASU&H) drugs, which serve as official compendia for ascertaining the identity, purity and strength of the drugs included therein and the standards mentioned therein are mandatory. Consequent upon decision of Central Government (dated 3rd June, 2020), the Government of India has re-established Pharmacopoeia Commission for Indian Medicines and Homoeopathy (PCIM&H), as a subordinate office under Ministry of Ayush by merging into it, the two central laboratories namely PLIM and HPL (notified vide gazette dated 6th July, 2020). PCIM&H lays down Pharmacopoeial Standards and Formulary specifications for Ayurveda, Siddha, Unani & Homoeopathy (ASU&H) drugs, which serve as official compendia for ascertaining the identity, purity and strength of the drugs included therein.

Under second component of AOGUSY Scheme, Pharmacovigilance Centres for Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Drugs set up in different parts of the country under the Central Scheme of Ministry of Ayush are mandated to monitor and report the misleading advertisements to the respective State Regulatory Authorities. A three tier structure comprising of a National Pharmacovigilance Co-ordination Centre (NPvCC), Intermediary Pharmacovigilance Centres (IPvCs) and Peripheral Pharmacovigilance Centres (PPvCs) is established. All India Institute of Ayurveda (AIIA), New Delhi under Ministry of Ayush is the National Pharmacovigilance Co-ordination Centre (NPvCC) for the implementation of the National Pharmacovigilance program for Ayurveda, Siddha, Unani & Homoeopathy drugs. Objectionable advertisements are being reported to the respective State Licensing Authorities by PPvC at regular intervals. .

Under third component of AOGUSY Scheme, "Strengthening of Central and State regulatory frameworks including Technical Human Resource & Capacity Building programs for Ayush drugs", total 09 posts i.e. 04 posts of Drug Inspectors (01 in each stream- Ayurveda, Siddha, Unani and Homoeopathy); 04 posts of Assistant Drug Controller (01 each for Ayurveda, Siddha, Unani and Homoeopathy) and 01 post of Deputy Drug Controller (ASU&H) has been created for setting up of the Office of the Central AYUSH Drugs Controller in the Ministry of Ayush. Ministry of Ayush has appointed its 09 officers for the additional charge of above mentioned 09 posts in addition to their normal duties in the Ministry of Ayush, without any additional remuneration vide gazette notification S.O. 4562(E) dated 27.09.2022.
